of agro-machineries to cater to the requirement of various crops and commodities, agroclimatic regions and socio-economic conditions of farmers through prototype feasibility testing, prototype manufacturing, front-line demonstrations, on-farm trials on farmers' fields etc. Modern farm equipment and machinery suitable for different regions of the country have been developed for net saving in labour, time, inputs (seeds, fertilizers, diesel, pesticides and irrigation) and unit costs.

## Checking inflation of essential food items

†\*180. SHRIMATI KANAK LATA SINGH: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is a fact that in the first week of July, 2014, a raid was conducted with regard to hoarding of essential food items in Delhi;
  - (b) if so, the details thereof;
- (c) to what extent, the steps taken by Government to check inflation of the essential food items have proved effective; and
  - (d) the details thereof?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN): (a) and (b) Yes. As reported by the Delhi Government, seven teams have inspected/checked 43 premises/godowns of food grains across Delhi and in one case FIR has been ordered to be registered.

- (c) and (d) The recent steps taken by the Government to improve the availability and to contain prices of essential food items include the following:
  - Minimum Export Price (MEP) fixed for potatoes at USD 450 per M.T. w.e.f. 26.06.2014 and of onions at USD 500 per M.T. w.e.f. 2.07.2014 respectively.
  - States have been advised to allow free movement of fruits and vegetables by delisting them from the APMC Act.
  - Government has approved the release of additional five million tonnes of Rice to BPL and APL families in States pending implementation of National Food Security Act (NFSA).
  - Advisory to State Governments issued to take action against hoarding and black marketing and effectively enforce the Essential Commodities Act, 1955 and the Prevention of Black-marketing and Maintenance of Supplies of Essential Commodities Act, 1980.

<sup>†</sup>Original notice of the question was received in Hindi.

- Imposed stock limits in respect of onion and potato for a period of one year with effect from 3rd July, 2014 under the Essential Commodities Act.
- Based on interaction with the State Governments/UTs on 4th July, 2014, a decision has been taken to amend the Essential Commodities Act to make hoarding and black marketing a non bailable offence and increase the period of detention to one year from existing six months.

In the wake of the above steps taken the average retail prices of many essential food items have remained stable/declined or shown only a marginal increase as given in the Statement.

Statement Details of average retails prices of essential food items Average Retail Prices (Rs./Kg)

Commodity Name	Price As on (15.7.2014)	One week back (8.7.2014)	Two weeks back (1.7.2014)
1	2	3	4
Rice	28	28	28
Wheat	21	21	21
Gram Dal	47	46	47
Tur Dal	71	70	70
Urad Dal	73	72	72
Moong Dal	87	86	86
Masoor Dal	66	66	66
Groundnut Oil (Pkd.)	123	122	119
Mustard Oil (Pkd.)	98	98	98
Vanaspati (Pkd.)	78	78	77
Soya Oil (Pkd.)	84	84	85
Sunflower Oil (Pkd.)	97	96	96
Palm Oil (Pkd.)	71	71	71
Potato	24	24	23
Onion	29	28	25

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1	2	3	4	
Tomato	33	26	21	
Sugar	37	37	37	
Milk (Rs./Ltr.)	37	37	38	

Source: State Civil Supplies Departments

## WRITTEN ANSWERS TO UNSTARRED QUESTIONS

## Implementation of RKVY

1056. SHRI MOHD. ALI KHAN: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government has been implementing Rashtriya Krishi Vikas Yojana (RKVY) through its various Departments *viz*. Agriculture, Horticulture, Fisheries, Animal Husbandry, etc. successfully;
- (b) if so, the details thereof indicating the names of the schemes/programmes, amount released and utilized during last three years and the current year, State-wise including Telangana;
- (c) the number of mis-appropriation cases proved and action taken against the concerned officers; and
- (d) the details of action taken on the proposals submitted by the State Government of Telangana for taking up additional items?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. SANJEEV KUMAR BALYAN): (a) Government is implementing Rashtriya Krishi Vikas Yojana (RKVY) with an objective of sustaining growth in agriculture sector by ensuring holistic development of agriculture and allied sectors. State Agriculture Department is the nodal department for implementation of RKVY.

- (b) State-wise amount released and expenditure reported by the States under RKVY, including Telangana, during last three years and current year is given in the Statement (*See* below).
- (c) No case of misappropriation of funds under RKVY have been received by the Government so far.
- (d) As per operational guidelines of RKVY, State Level Sanctioning Committees (SLSCs) under the Chairmanship of Chief Secretary of the State is empowered to sanction projects for implementation under RKVY.